

the formal response of the seed growers. The farmers also agreed not to continue with the litigation before the District Consumer Forum, Kakinada (A.P.)

मिर्जा गालिब की 200 वीं वर्षगांठ

2638. श्री नागेन्द्र नाथ ओझा: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि चालू वर्ष के दौरान प्रसिद्ध उर्दू सायर मिर्जा गालिब की 200 वीं वर्षगांठ मनाई जा रही है।

(ख) यदि हां तो सरकार द्वारा इसे देश भर में मानने के लिए क्या विशेष कार्यक्रम आयोजित किए जा रहे हैं; और

(ग) क्या सरकार दिल्ली और कलकत्ता में मिर्जा गालिब के आवासों को जिनमें वे रहते थे, इस अवसर पर राष्ट्रीय धरोहर घोषित करने का विचार रखती है?

मानव संसाधन विकास मंत्री (श्री एस० आर० बोम्बर्ड): (क) और (ख) मिर्जा गालिब को 200 वीं जयंती दिसंबर, 1997 में पड़ेगी। इस जयंती को उपयुक्त तरीके से मानने संबंधी प्रस्ताव सरकार के विचाराधीन है।

(ग) जी, नहीं।

Subsidy given to Fertilizer Manufacturers

2639. SHRI YERRA NARAYANASWAMY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what was the amount of subsidy released to fertilizer manufacturers in 1995-96;

(b) whether any claims for subsidy are still outstanding; and

(c) details of claims made by fertilizer manufacturers in 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA): (a) The amounts disbursed under the Retention Price-cum-Subsidy Scheme (RPS) for controlled fertilizers and the scheme of special concession for decontrolled fertilizers were Rs. 4300 crore and Rs. 500 crore, respectively.

(b) and (c) Claims of Rs. 4537 crore were received during 1995-96 for payment under the RPS. During the same period, claims of Rs. 620 crore were received for payment under the scheme of special concession for decontrolled fertilizers.

Claims of about Rs. 6 crore under the RPS are yet to be settled for want of further information/clarification.

News Report on Low Quality Milk sold by DMS

2640. SHRI LACHHMAN SINGH: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government's attention has been drawn to the newsitem appearing in 'Rashtriya Sahara' dated 5th August, 1996 under the caption 'Janch Main Ghatia Sabit Doodh Ko Bhi DMS Ne Becha'.

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH): (a) Yes, Sir.

(b) in the news item it is alleged that on 19th July, 1996 the Delhi Milk Scheme accepted 13, 970 litres of milk containing additives from a union of Bikaner.

(c) The news report is not correct. The milk supplied by the Rajasthan Cooperative Dairy Federation (Bikaner Unit) on 19th July, 1996 was subjected to all prescribed tests and it was found to be free from any additives and was hence accepted.